

Setting up of CETPs

316. DR. R. LAKSHMANAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government had set up adequate number of Common Effluent Treatment Plants (CETPs) in all the textile clusters that have been set up in various parts of the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) Government is implementing the Integrated Processing Development Scheme (IPDS) for enabling the textile processing sector to meet environmental standards through adoption of appropriate technology, specifically in the area of water and waste water management. The Government has sanctioned 6 Projects under the Integrated Processing Development Scheme (IPDS) for setting up Common Effluent Treatment plants (CETPs) with Zero Liquid Discharge (ZLD) systems in the state of Rajasthan and Tamil Nadu. The details of the projects are given in the Statement (*See below*).

(c) Does not arise.

Statement*Details of the Projects sanctioned under IPDS*

Sl. No.	Project Description	State	District	Year of Sanction	GoI Grant component in the project (₹ in crores)	GoI Grant released (₹ in crores), so far
1	2	3	4	5	6	7
1.	Sanganer Enviro Project Development	Rajasthan	Jaipur	2016	75.00	37.5
2.	Jasol Water Pollution Control Treatment and Reverse Osmosis Private Limited	Rajasthan	Barmer	2015	11.25	1.68

1	2	3	4	5	6	7
3.	Balotra Water Pollution Control Treatment and Reverse Osmosis Private Limited	Rajasthan	Barmer	2015	57.56	8.63
4.	Kadayampatti Cluster, Erode District - Setting up of ZLD CETP with CPP with Cogen	Tamil Nadu	Erode	2016	75.00	-
5.	Sree Bhavani Dyeing Cluster-Erode District-Setting of ZLD CETP with MD with Solar thermal	Tamil Nadu	Erode	2017	46.10	-
6.	Southern District Textile Processing Cluster-Kariyapatti village, Virudhunagar District, Setting up of ZLD CETP with CPP with Cogen	Tamil Nadu	Virudhunagar	2016	71.04	-

Subsidy on cotton plucking machines

317. SHRI N. GOKULAKRISHNAN: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the Cotton Corporation of India gave 100 per cent subsidy on 300 plucking machines;

(b) if so, the details thereof;

(c) whether it is also a fact that the Corporation plans to support the sale of 10,000 machines under the proposed Technology Mission on Cotton; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) Yes, Sir. the Cotton Corporation of India Ltd. (CCI) had distributed 300 hand operated Kapas Plucker Machines to the cotton farmers in three major cotton growing States viz, Telangana, Gujarat and Maharashtra and promoted the usage of